


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|------------------------|--------------------|---|
| CP 274/16 | TP 118/17 | For considera- tion | 433(e)/ 433(f) | Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|---|
| 1 | RASUKUMAR.M.D 9620212325 | PETITIONER |  |

ORDER

Counsel for Petitioner is present. He informed the Tribunal that, he has already filed demand notice on 01/09/2017. Today he has filed memo alongwith annexure. For consideration list it on 13/11/2017.


Member (T)


Member (J)